

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING No.8/AM22
HELD ON 31.08.2021
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. NC/7/MEET/Aug/202122/8 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 31.08.2021 and 06.09.21, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Nand Lal, Consultatnt, DPIIT
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Consultant, D/o C&PC
- 5) Shri Dilip Kumar, DDG
- 6) Shri Pradeep Prakash Thapliyal, FTDO

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

The Committee approved the minutes of Norms Committee -VII Meeting No. NC/7/MEET/Jul/202122/7 dated 28.07.2021 since uploaded on DGFT website.

Case No. A-135 NC No. NC/7/MEET/Aug/ 202122/8 Dated: 31.08.2021	M/s. Pune Metagraph	HQ. F. No. 01/87/50/01/AM16 RLA F. No. 31/83/040/00258/AM15 AA No. 3110065375 dated 06.04.2015	Approved
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Subject: Request for fixation of norms in respect of Advance Authorization No.3110065375 dated 06.04.2015.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 01/87/50/001/AM16, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PZEV BADGE	1Kg	RELEVANT TRANSP PU FILM SHEET ROLL 80 MICRON SIZE 1000 MM X 100 MTR	1.15Kg/Kg content in export
		RELEVANT NEW BRT SILVER SHEET 500 MICRON 930 MM X 25 MTR	1.15Kg/Kg content in export
		RELEVANT HOT MELT RELEASE PAPER	1.15Kg/Kg content in export
		RELEVANT TRANSPARENT PVC FILM 150 Micron	1.15Kg/Kg content in export
		AVEY MASKINS PLASTIC	Item shown as indigenous hence not allowed
		INK (GREEN / BLACK)	Item shown as indigenous hence not allowed

RA may take consequential action as per Policy / Procedures.

Case No. A-136 NC No. NC/7/ MEET/Aug/202122/8 Dated: 31.08.2021	M/s. Pune Metagraph	HQ. F. No. 01/87/50/51/AM17 RLA F. No. 31/83/40/159/AM16 AA No. 3110066027 dated 03.03.2016	Approved
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Sub: - Request for fixation of norms in respect of Advance Authorization No.3110066027 dated 03.03.2016.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 01/87/50/051/AM17, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PZEV BADGE SELF ADHESIVE STICKERS	1Kg	RELEVANT TRANSP PU FILM SHEET ROLL 80 MICRON SIZE 1000 MM X 25 MTR	1.15Kg/Kg content in export
		RELEVANT NEW BRT SILVER SHEET 500 MICRON 930 MM X 25 MTR	1.15Kg/Kg content in export
		RELEVANT HOT MELT RELEASE PAPER	1.15Kg/Kg content in export
		RELEVANT TRANSPARENT PVC FILM 150 Micron	1.15Kg/Kg content in export
		PP 80 MIC FILM SHEET	Item shown as indigenous hence not allowed
		0.4 HYPER JOINT-DS TAPE	Item shown as indigenous hence not allowed
		AVEY MASKINS	Item shown as indigenous hence not allowed
		INK (BLACK/ GREEN)	Item shown as indigenous hence not allowed

RA may take consequential action as per Policy / Procedures.

Case No. A-137 NC No. NC/7/ MEET/Aug/202122/8 Dated: 31.08.2021	M/s. Global Drilling Fluids & Chemicals Ltd.	HQ. F. No. 01/87/50/27/AM15 RLA F. No. 05/23/40/555/AM14 AA No. 0510383079 Dated 28.03.2014	Approved
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 0510383079 Dated 28.03.2014.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 01/87/50/027/AM15, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
XC Polymer. Viscosifier containing 90% Min. Xanthun Gum	50MT	Xanthun Gum Oil Drilling Grade	45.225MT

RA may take consequential action as per Policy / Procedures.

Dilip Kumar

डिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. Dir.
विदेश व्यापार महानिदेशालय/DEA
मणिज्य एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No. A-138 NC No. NC/7/ MEET/Aug/202122/8 Dated: 31.08.2021	M/s. Pioneer Polyleathers Ltd.	HQ. F. No. 01/87/50/1238/AM19 RLA F. No. 05/24/40/700/AM19 AA No. 0510409862 dated 06.03.2019	Status: Deferred
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Sub: - Request for fixation of norms in respect of Advance Authorization No.0510409862 dated 06.03.2019.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Appendix 4E indicating quantity of import item required to manufacturing 100Kg or 1Kg of export.
2. Details of indigenous input with quantity.
3. Material balance between import & export taking in to consideration 7% wastage (as asked).

Case No. A-139 NC No. NC/7/ MEET/Aug/202122/8 Dated: 31.08.2021	M/s. Pioneer Polyleathers Ltd.	HQ. F. No. 01/87/50/1041/AM19 RLA F. No. 05/24/40/604/AM19 AA No. 0510409474 dated 25.01.2019	Status: Deferred
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 0510409474 dated 25.01.2019.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Appendix 4E indicating quantity of import item required to manufacturing 100Kg or 1Kg of export.
2. Details of indigenous input with quantity.
3. Material balance between import & export taking in to consideration 7% wastage (as asked).

Case No. A-140 NC No. NC/7/ MEET/Aug/202122/8 Dated: 31.08.2021	M/s. Pioneer Polyleathers Ltd.	HQ. F. No. 01/87/50/764/AM19 RLA F. No. 05/24/40/582/AM19 AA No. 0510409333 dated 15.01.2019	Status: Deferred
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 0510409333 dated 15.01.2019.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Appendix 4E indicating quantity of import item required to manufacturing 100Kg or 1Kg of export.
2. Details of indigenous input with quantity.
3. Material balance between import & export taking in to consideration 7% wastage (as asked).

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Case No. A-141 NC No. NC/7/ MEET/Aug/202122/8 Dated: 31.08.2021	M/s. Balkrishna Industries Ltd.	HQ. F. No. 01/87/50/802/AM21 RLA F. No. 03/94/40/332/AM21 AA No. 0310837622 dated 11.08.2020	Status: Deferred
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Sub: - Request for fixation of norms in respect of Advance Authorization No.0310837622 dated 11.08.2020.

Decision: The committee considered the case as per agenda and decided to defer the case.

Case No. A-142 NC No. NC/7/ MEET/Aug/202122/8 Dated: 31.08.2021	M/s. Wacker Metroark Chemicals Pvt. Ltd.	HQ. F. No. 01/87/50/124/AM19 RLA F. No. 02/24/40/03/AM19 AA No. 0210208362 dated 25.04.2018	Approved
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Sub: - Request for fixation of norms in respect of Advance Authorization No.0210208362 dated 25.04.2018.

Decision: The committee considered the case as per agenda and decided to ratify the following norms on repeat basis as adopted in NC-7 Meeting No.09/AM20 dated 25.09.2019 :-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
1.Belsil (R) UL 630 M5(Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1Kg	Wacker PDM siloxane{ Poly Dimethyl Siloxane}	0.489Kg
		Marlon AS 3/ Rhodacal SS A/R (Linear Alkyl Benzene Sulphonic Acid)	0.0387Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/ O13-30/O 13-60 Imbentin- T 100 90%/T-050/ T-030)	0.0143Kg
		Packing Material	As per policy, if applicable
2.Belsil (R) UL 630 M5(Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1Kg	Dimethylcyclsiloxane/ Dimethylcyclsiloxane mixture (DMC)/KF -9702-T Methylsiloxanes (Organo-Inorganic Compound)	0.489Kg
		Marlon AS 3/ Rhodacal SS A/R (Linear Alkyl Benzene Sulphonic Acid)	0.0387Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/ O13-30/O 13-60 Imbentin- T 100 90%/T-050/ T-030)	0.0143Kg
		Packing Material	As per policy, if applicable

Delip Kumar
 दिदीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry
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 Udyog Bhawan, New Delhi

3. Belsil (R) UL 9810 M5(Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1Kg	Wacker PDM siloxane{ Poly Dimethyl Siloxane}	0.452Kg
		Marlon AS 3/ Rhodacal SS A/R {Liner Alkyl Benzene Sulphonic Acid}	0.0543Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol Lutensol TO 108/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/ O13-30/O 13-60 Imbentin- T 100 90%/T-050/ T-030	0.059Kg
		Packing Material	As per policy, if applicable
4. Belsil (R) UL 9810 M5(Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1Kg	Dimethylcyclsiloxane/ Dimethylcyclsiloxane mixture (DMC)/KF -9702-T Methylsiloxanes (Organo-Inorganic Compound)	0.452Kg
		Marlon AS 3/ Rhodacal SS A/R {Liner Alkyl Benzene Sulphonic Acid}	0.054Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol (Lutensol TO 108/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/ O13/O13/O 13-60 Imbentin- T 100 90%/ T-050/ T-030)	0.059Kg
		Packing Material	As per policy, if applicable
5. Belsil (R) HL 2999 M3 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1Kg	Wacker PDM siloxane{Poly Dimethyl Siloxane}	0.5950Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/ O13-30/O 13-60 Imbentin- T 100 90%/T-050/ T-030)	0.0350Kg
		Wacker Silazane HMN {Hexamethyldisilazane}	0.00177Kg
		Sodium Benzoate	0.0045Kg
		CITRIC ACID ANHYDROUS 2-Hydroxy 1,2,3 Propane Tricarboxylic Acid	0.0033Kg
		RHODICARE T (Xanthan Gum)	0.0013Kg
		HEXAMETHYLDISILOXANE	0.00008Kg
		Packing Material	As per policy, if applicable
6. Belsil (R) HL 2999 M3 (Emulsion of Silicone Fluid/ Dimethyl	1 Kg	Wacker PDM Siloxane/EXT LINEAR/EXT LINER{ Poly Dimethyl Siloxane}	0.595Kg

Polysiloxane)		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlpal O 13-109/O 13-50/ O13-30/O 13-60 Imbentin- T 100 90%/T-050/ T-030	0.0350Kg
		Wacker Silazane HMN (Hexamethyldisilazane)	0.00177Kg
		Sodium Benzonate	0.0045 Kg
		CITRIC ACID ANHYDROUS 2-Hydroxy 1,2,3 Propane Tricarboxylic Acid	0.0033Kg
		RHODICARE T (Xanthan Gum)	0.0013Kg
		HEXAMETHYLDISILOXANE	0.00008Kg
		Packing Material	As per policy, if applicable
7. Belsil (R) UL 9819 (Emulsion of Silicone Fluid/ Dimethyl Polysiloxane)	1Kg	Wacker PDM Siloxane { Poly Dimethyl Siloxane }	0.440Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlpal O 13-109/O 13-50/ O13-30/O 13-60 Imbentin- T 100 90%/T-050/ T-030	0.0470Kg
		Marlon AS 3/ Rhodacal SS A/R {Linear Alkyl Benzene Sulphonic Acid}	0.0377Kg
		2- Methyl- 4- Isothiazolin-3-one	0.00113Kg
		5-Chloro-2- Methyl- 4 Isothiazolin-3-one Kathon CG /Microcare ITO	0.0005Kg
		Packing Material	As per policy, if applicable
8. Belsil (R) ADM 331 (Emulsion of Amino Silicone Fluid/Amino Polysiloxane)	1Kg	Wacker PDM Siloxane {Poly Dimethyl Siloxane}	0.348Kg
		Wacker AK 10 (Dimethyl Polysiloxane)	0.00894Kg
		Silane PC 1220/Geinosil GF 95/Silane USI D1311/ JH-A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.00363Kg
		CITRIC ACID ANHYDROUS 2-Hydroxy 1,2,3 Propane Tricarboxylic Acid	0.00417Kg
		Sodium Benzoate	0.0046Kg

		HEXAMETHYLDISILOXANE	0.00002Kg
		DEHYQUART A CA Cetrimonium Chloride	0.010Kg
		Packing Material	As per policy, if applicable
9. Powersoft (R) 270 (Emulsion of Amino Silicone Fluid/Amino Polysiloxane)	1Kg	Wacker PDM Siloxane {Poly Dimethyl Siloxane}	0.383Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlupal O 13-109/O 13-50/ O13-30/O 13-60 Imbentin- T 100 90%/T-050/ T-030)	0.185Kg
		Silane PC 1220/Geinosil GF 95/Silane USI D1311/ JH-A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0137Kg
		HEXAMETHYLDISILOXANE	0.00005Kg
		Packing Material	As per policy, if applicable
10. Wacker (R) Finish CT 183E / Wacker (R) Finish CT 190M (Emulsion of Amino Silicone Fluid/Amino Polysiloxane)	1Kg	Wacker PDM Siloxane { Poly Dimethyl Siloxane}	0.01778Kg
		Lutensol XL 80/Lutensol XL 50 Mono{2 Propylheptyl}, ether, polymer with Oxirane	0.0869Kg
		Iso Tridecanol Ethoxylated/Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlupal O 13-109/O 13-50/ O13-30/O 13-60 Imbentin- T 100 90%/T-050/ T-030)	0.0188Kg
		Silane PC 1220/Geinosil GF 95/Silane USI D1311/ JH-A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0089Kg
		HEXAMETHYLDISILOXANE	0.00001Kg
		Packing Material	As per policy, if applicable
11. Wacker (R) Finish CT 933E (Emulsion of Amino Silicone Fluid/Amino Polysiloxane)	1Kg	Wacker PDM Siloxane {Poly Dimethyl Siloxane}	0.1606 Kg

			Lutensol XL 80/Lutensol XL 50 Mono{2 Propylheptyl}, either , polymer with Oxirane	0.079 Kg
			Iso Tridecanol Ethoxylated/ Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlupal O 13-109/O 13-50/O 13-60 Imbentin- T 100 90%/ T-030)	0.0168 Kg
			Silane PC 1220/Geinosil GF 95/Silane USI D1311/JH-A 602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0081 Kg
			HEXAMETHYLDISILOXANE	0.00001 Kg
			Pluronic F 127 Prill /Poloxamer 407/Synperonic PE /F127 (Flake)	0.0472Kg
			Packing Material	As per policy, if applicable
12. Wetsoftl (R) 237 Conc of Speciality Polysiloxane)	1Kg		Wetsoft NE 809/ Wetsoft NE 810/ Wacker Intermediate C 404/Wacker Intermediate C 405 {Specialty Polysioxane}	0.701Kg
			Packing Material	As per policy, if applicable
13. Wetsoftl (R) 333 Conc of Speciality Polysiloxane)	1Kg		Wetsoft NE 809/ Wetsoft NE 810/ Wacker Intermediate C 404/Wacker Intermediate C 405 {Specialty Polysioxane}	0.113Kg
			Lutensol 80/Lutensol XP 50 Poly{Oxy 1,2 ethanediyl} alpha 2 Propylheptyl, omega hydroxyl 2 Propylheptanol	0.0121Kg
			BAYPRET USV (Modified Polyether, Aqueous preparation)	0.1645Kg
			2- Methyl- 4- Isothiazolin-3-one	0.001Kg
			Packing Material	As per policy, if applicable
14. Belsil (R) 2899 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1Kg		Wacker PDM Siloxane{Poly Dimethyl Siloxane}	0.577 Kg
			Wacker Silazane HMN (Hexamethyldislazane)	0.0017 Kg
			HEXAMETHYLDISILOXANE	0.00009 Kg
			PLURIOL E 200 (Polyethylene Glycol)	0.00498 Kg
			Pluronic F 127 Prill /Poloxamer 407/ Synperonic PE /F127 (Flake)	0.0299Kg

		RHODICARE T (Xanthan Gum)	0.00166
		CITRIC ACID ANHYDROUS 2-Hydroxy 1,2,3 Propane Tricarboxylic Acid	0.00326
		Sodium Benzoate	0.0045
		Packing Material	As per policy, if applicable
RA may take consequential action as per Policy / Procedures			

Case No. A-143 NC No. NC/7/ MEET/Aug/202122/8 Dated: 31.08.2021	M/s. Swastik Polymers	HQ. F. No. 01/87/050/22/AM18 RLA F. No. 05/24/40/645/AM17 AA No. 0510402079 dated 28.03.2017	Approved
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Sub:- Request for amendment of norms fixed in NC Meeting No.1/87 dated 20.07.2017 in respect of Advance Authorization No.0510402079 dated 28.03.2017.

Decision: The committee considered the case as per agenda and decided to amend the norms on repeat basis as per Technical Expert Consultant) given in Case No. 234/24/87-ALC1/2018 in the Norms Committee-VII Meeting No. 3 held on 29.05.2019:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
PVC COMPOUND - MICROLON BLACK (SHOE SOLE GRADE)	145MT	PVC RESIN K. VALUE 65-68	72.500MT
		DI OCTYL PHTHALATE (D.O.P.)	58MT
		BLOWING AGENT CELLCOM SK1	1.015MT
RA may take consequential action as per Policy / Procedures			

Case No. A-144 NC No. NC/7/ MEET/Aug/202122/8 Dated: 31.08.2021	M/s. Pioneer Polyleathers Ltd.	HQ. F. No. 01/87/50/441/AM19 RLA F. No. 05/24/40/348/AM19 AA No. 0510407837 dated 19.09.2018	Status: Deferred
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 0510407837 dated 19.09.2018.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Appendix 4E indicating quantity of import item required to manufacturing 100Kg or 1Kg of export.

A. K. Kumar

विदेश व्यापार अनुमति-प्रणाली प्रणाली
राष्ट्रिय एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

2. Details of indigenous input with quantity.
3. Material balance between import & export taking in to consideration 7% wastage (as asked).

Case No. A-145 NC No. NC/7/ MEET/Aug/202122/8 Dated: 31.08.2021	M/s. Pioneer Polyleathers Ltd.	HQ. F. No. 01/87/50/441/AM20 RLA F. No. 05/24/40/451/AM20 AA No. 0510412360 dated 05.11.2019	Status: Deferred
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 0510412360 dated 05.11.2019.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Appendix 4E indicating quantity of import item required to manufacturing 100Kg or 1Kg of export.
2. Details of indigenous input with quantity.
3. Material balance between import & export taking in to consideration 7% wastage (as asked).

Case No. A-146 NC No. NC/7/ MEET/Aug/202122/8 Dated: 31.08.2021	M/s. Pioneer Polyleathers Ltd.	HQ. F. No. 01/87/50/166/AM20 RLA F. No. 05/24/40/150/AM20 AA No. 0510410908 dated 12.06.2019	Status: Deferred
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 0510410908 dated 12.06.2019.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Appendix 4E indicating quantity of import item required to manufacturing 100Kg or 1Kg of export.
2. Details of indigenous input with quantity.
3. Material balance between import & export taking in to consideration 7% wastage (as asked).

Case No. A-147 NC No. NC/7/ MEET/Aug/202122/8 Dated: 31.08.2021	M/s. Pioneer Polyleathers Ltd.	HQ. F. No. 01/87/50/189/AM20 RLA F. No. 05/24/40/178/AM20 AA No. 0510411029 dated 24.06.2019	Status: Deferred
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 0510411029 dated 24.06.2019.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Appendix 4E indicating quantity of import item required to manufacturing 100Kg or 1Kg of export.
2. Details of indigenous input with quantity.

3. Material balance between import & export taking in to consideration 7% wastage (as asked).

Case No. A-148 NC No. NC/7/ MEET/Aug/202122/8 Dated: 31.08.2021	M/s. Pioneer Polyleathers Ltd.	HQ. F. No. 01/87/50/361/AM19 RLA F. No. 05/24/40/239/AM19 AA No. 0510407346 dated 27.07.2018	Status: Deferred
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 0510407346 dated 27.07.2018.

Decision: The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Appendix 4E indicating quantity of import item required to manufacturing 100Kg or 1Kg of export.
2. Details of indigenous input with quantity.
3. Material balance between import & export taking in to consideration 7% wastage (as asked).

Case No. A-149 NC No. NC/7/ MEET/Aug/202122/8 Dated: 31.08.2021	M/s. Vision Polymer Pvt. Ltd.	HQ. F. No. 01/87/50/791/AM21 RLA F. No. 34/24/40/101/AM21 AA No. 3410046252 Dated 29.07.2020	Approved
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Sub:- Request for fixation of norms in respect of Advance Authorization No. 3410046252 Dated 29.07.2020.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 01/87/50/791/AM21, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Clear Acrylic sheet	100000Kg	Polymethyl Methacrylate	105000Kg

RA may take consequential action as per Policy / Procedures.

Case No. A-150 NC No. NC/7/ MEET/Aug/202122/7 Dated: 31.08.2021	M/s Visen Industries Ltd.	HQ. F. No. 01/87/50/357/AM16 RLA F. No. 03/95/40/132/AM16 AA No. 0310803199 dated 10.03.2016	Approved
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Sub:- Request for amendment in description of import item No.7 of norms fixed in NC Meeting No.13/87 dated 28.12.2016 in respect of Advance Authorization No.0310803199 dated 10.03.2016.

Decision: Based on the examination of the case by Technical Expert (Consultant) in File No. 01/87/50/357/AM16, the Committee decided to amend the description of import item No.7 as under:-

Description of import item No.7 HIGH DENSITY POLYETHYLENE (BLOWING	Qty. allowed As per packing policy
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GRADE)

RA may take consequential action as per Policy / Procedures.

Case No. A-151	M/s. Visen Industries Ltd.	HQ. F. No. 01/87/50/10/AM17	Approved
NC No. NC/7/ MEET/Aug/202122/7 Dated: 31.08.2021		RLA F. No. 03/95/40/336/AM16 AA No. 0310803153 dated 08.03.2016	

Sub:- Request for amendment in description of export item and adding packing Policy in import item No.3 of norms fixed in NC Meeting No.20/87 dated 21.01.2016 in respect of Advance Authorization No.0310803153 dated 08.03.2016.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 01/87/50/10/AM17, the Committee decided to amend the description of export item and allow import item No.3 as per packaging policy. The amended ad-hoc norms be as follows:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
BUTYL ACRYLATE AND METHYL METHACRYLATE COPOLYMER EMULSION SOLID CONTENT 50% +/- 2% (PACKED IN 320 HM HDPE DRUMS)	1 Kg	BUTYL ACRYLATE	0.2145Kg
		METHYL METHACRYLATE	0.2680Kg
		HIGH DENSITY POLYETHYLENE (BLOWING GRADE)	As per packing policy

RA may take consequential action as per Policy / Procedures.

Case No. A-152	M/s. Visen Industries Ltd.	HQ. F. No. 01/87/50/338/AM15	Rejected
NC No. NC/7/ MEET/Aug/202122/7 Dated: 31.08.2021		RLA F. No. 03/95/40/621/AM15 AA No. 0310791640 dated 03.12.2014	

Sub:- Request for amendment in description of export item of norms fixed in NC Meeting No.20/87 dated 21.01.2016 in respect of Advance Authorization No.0310791640 dated 03.12.2014.

Decision: The committee considered the request of the firm to re-consider the decision of NC Meeting No.20/87 dated 21.01.2016, as per agenda and decided to reject the request as there is no merit.

Case No. A-153	M/s. Visen Industries Ltd.	HQ. F. No. 01/87/50/358/AM16	Approved
NC No. NC/7/ MEET/Aug/202122/7 Dated: 31.08.2021		RLA F. No. 03/95/40/590/AM16 AA No. 0310803207 dated 10.03.2016	

Sub:- Request for amendment in description of import item No.7 of norms fixed in NC Meeting No.13/87 dated 28.12.2016 in respect of Advance Authorization No.0310803207 dated 10.03.2016.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
कमिश्नरी एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
ए. ए. बंगला, नई दिल्ली
200023

Decision: Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 01/87/50/358/AM16, the Committee decided to amend the description of import item No.7 as under:-

Description of import item No.7	Qty. allowed
HIGH DENSITY POLYETHYLENE (BLOWING GRADE)	As per packing policy

RA may take consequential action as per Policy / Procedures.

Case No. A-154 NC No. NC/7/ MEET/Aug/202122/7 Dated: 31.08.2021	M/s. Sundaram Industries Pvt. Ltd.	HQ. F. No. 01/87/50/455/AM21 RLA F. No. 04/24/40/127/AM20 AA No. 0410166263 Dated 14.11.2019	Status: Deferred
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Sub:-Request for fixation of norms in respect of Advance Authorization No. 0410166263 Dated 14.11.2019

Decision: The committee considered the case as per agenda and decided to defer the case for examination by DPIIT.

ONLINE CASES

Case No.: 1/NC/7/MEET/Aug/202122/8	Party Name: TRAVANCORE COCOTUFT PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQRNORM APPLY 00045240 AM21	RLA File :	Lic.No/Date:	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORM APPLY 00045240 AM21, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
RUBBER TRAY MAT WITH PLASTIC CLIPS (14 NOS PLASTIC CLIPS FIXING WITH EACH RUBBER TRAY MAT)((14 NOS PLASTIC CLIPS FIXING WITH EACH RUBBER TRAY MAT))	27000Nos.	PLASTIC CLIPS	Net to Net
RA may take consequential action as per Policy / Procedures.			

Case No.:2/NC/7/MEET/Aug/202122/ 8	Party Name: DODIA ESTABLISHMENT	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQ File : 018705000364 AM12	RLA File : 039404000736 AM12	Lic.No/Date: 0310665681 17/11/2011	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000364 AM12, the Committee decided to ratify the license as under:-			

Export item	Quantity	Import item	Quantity
PLASTIC CLOSURES IN DIFFERENT SIZES(NET CONTENT :1) HDPE POWDER /GRANULES (REPROCESSED /OFF GRADE)(INDIGENOUS)- 5,386.33 KGS 2)LLDPE POWDER/GRANULES :11,429.24 KILOGRAM 3) CRCA SHEET (0.30 MM THICKNESS) (INDIGENOUS) -327.43 KGS)	17143Kg	LLDPE POWDER/GRANULES	12000Kg

RA may take consequential action as per Policy / Procedures.

Case No.:3/NC/7/MEET/Aug/202122/8	Party Name: TESA TAPES (INDIA) PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred	
HQ File : 018705000464 AM12	RLA File : 039504001041 AM12	Lic.No/Date: 0310685674 12/03/2012		
3	Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000464 AM12, the Committee decided to ratify the license as under:-			
Export item		Quantity	Import item	Quantity
tesa 68537 self adhesive PET film tape(Size - 620 mm x 100 mtrs (480 Rolls = 29760 Sqm))		29760SQM	tesa 68537 Self adhesive PET film tape	30000SQM
RA may take consequential action as per Policy / Procedures.				

Case No.:4/NC/7/MEET/Aug/202122/8	Party Name: ALUPLAST INDIA PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
4	HQ File : 018705000904 AM19	RLA File : 342404000070 AM17	Lic.No/Date: 3410042270 14/06/2016
	Decision : Committee considered the case as per agenda and decided to defer the case for examination by Technical Expert -I		

Case No.:5/NC/7/MEET/Aug/202122/8	Party Name: GEEP INDUSTRIES (INDIA) PVT. LTD.	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Withdrawn
5	HQ File : 018705000120 AM18	RLA File : 039404001060 AM17	Lic.No/Date: 0310811386 22/02/2017
	Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 9/87 dated 31.01.2018. The committee decided to withdraw the case.		

Ashy Kumar
 Dy. Director, DCEP KUMAR
 जय महानदीसक दिदेश ब्यापार/Dy. DCEP
 विदेश व्यापार महानदीसक/DCEP
 कृषि एवं उद्योग महानदी
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

6	Case No.:6/NC/7/MEET/Aug/202122/8	Party Name: JINDAL POLY FILMS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Status: Deferred
	HQ File : 018705000153 AM18	RLA File : 052304000628 AM17	Lic.No/Date: 0510402232 17/04/2017	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			

1. % net content of fabric in export.

2. Why % wastage for different Raw material differ.

3. As per Raw material asked wastage is 14.7% as such. Justification for wastage at each stage of manufacture.

7	Case No.:7/NC/7/MEET/Aug/202122/8	Party Name: SUPER MOUNT PACK PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000935 AM19	RLA File : 072404000155 AM18	Lic.No/Date: 0710112420 16/11/2017	
	Decision : The committee considered the case as per agenda and decided to call for the firm for personal hearing alongwith samples.			

8	Case No.:8/NC/7/MEET/Aug/202122/8	Party Name: VIKAS ECOTECH LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000460 AM18	RLA File : 052404000437 AM18	Lic.No/Date: 0510404932 13/12/2017	
	Decision : The committee considered the case as per agenda and decided to deferred the case for examination by DPIIT.			

9	Case No.:9/NC/7/MEET/Aug/202122/8	Party Name: PRECISION MOULDS AND DIES PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000490 AM18	RLA File : 052404000477 AM18	Lic.No/Date: 0510405185 02/01/2018	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			

1. Net weight & size of import item and its net content in export in weight terms.

10	Case	Party Name: SWASTIK	Meet No./ Date NC	Deferred
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D. P. Kumar
 Director General
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

No.:10/NC/7/MEET/Aug/202122/8	POLYMERS	/7/MEET/Aug/202122/8 31.08.2021	
HQ File : 018705000025 AM19	RLA File : 052404000572 AM18	Lic.No/Date: 0510405616 12/02/2018	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. Exact chemical name of import Item No.2.			

Case
No.:11/NC/7/MEET/Aug/202122/8

Party Name: UNIFORM
SYNTHETICS

Meet No./ Date NC
/7/MEET/Aug/202122/8
31.08.2021

Approved

HQ File : 018705000624 AM19

RLA File : 039504000687
AM19

Lic.No/Date:
0310824539
18/10/2018

Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000624 AM19, the Committee decided to ratify the license as under:-

11

Export item	Quantity	Import item	Quantity
REACTIVE POLYAMIDE RESIN WITH FREE AMINO VISCOSITY AT 25°C 125 TO 175 POISES	100000Kg	DIMER ACID	63,300Kg
		TETRAETHYLENE PENTAMINE	13,200Kg
		PENTAETHYLENE HEXAMINE	13,900Kg
		DIETHYLENE TRIAMINE	13,900Kg

RA may take consequential action as per Policy / Procedures.

Case No.:12/NC/7/MEET/Aug/202122/8	Party Name: POLYBOND (INDIA) PVT LTD	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Withdrawn
12	HQ File : 018705000538 AM19	RLA File : 318304000107 AM19	Lic.No/Date: 3110067216 26/10/2018
Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 4/87 dated 19.06.2019. The committee decided to withdraw the case.			

Case No.:13/NC/7/MEET/Aug/202122/8	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
13	HQ File : 018705000017 AM20	RLA File : 039504001377 AM19	Lic.No/Date: 0310828195 05/04/2019
Decision : The committee considered the case as per agenda and decided to defer the matter.			

A. K. Kumar

ASstt. Secy. (Dy. Secy.)
Ministry of Commerce & Industry
Jyoti Bhawan, New Delhi

	Case No.:14/NC/7/MEET/Aug/202122/8	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
14	HQ File : 018705000018AM20	RLA File : 039504001380AM19	Lic.No/Date: 0310828197 05/04/2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

	Case No.:15/NC/7/MEET/Aug/202122/8	Party Name: SUPREME PETROCHEM LTD	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
15	HQ File : 018705000580 AM20	RLA File : 039504001368 AM19	Lic.No/Date: 0310828758 03/05/2019	
Decision : The committee considered the case as per agenda and noted that a deficiency letter (D/L) was issued to the firm on 13.11.2020. However, firm has not replied to the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

	Case No.:16/NC/7/MEET/Aug/202122/8	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
16	HQ File : 018705000170 AM20	RLA File : 039504001375 AM19	Lic.No/Date: 0310829587 12/06/2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

	Case No.:17/NC/7/MEET/Aug/202122/8	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
17	HQ File : 018705000177 AM20	RLA File : 039504001376 AM19	Lic.No/Date: 0310829639 14/06/2019	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

	Case No.:18/NC/7/MEET/Aug/202122/8	Party Name: GOLDEN ROLLS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
18	HQ File : 018705000208 AM20	RLA File : 332404000009 AM20	Lic.No/Date: 3310030559 28/06/2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

Dilip Kumar

दिनेश कुमार/DILIP KUMAR
 उप सहायक निदेश अधिकारी/Dy. DGFT
 निदेश अधिकारी सहायक निदेशाधीन/DGFT
 वणिज्य एवं उद्योग विभाग
 Ministry of Commerce & Industry
 भारत सरकार, नई दिल्ली
 Jdyog Bhawan, New Delhi

19	Case No.:19/NC/7/MEET/Aug/202122/8	Party Name: NITREX CHEMICALS INDIA LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000444 AM20	RLA File : 522404000038 AM20	Lic.No/Date: 5210043221 04/11/2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

20	Case No.:20/NC/7/MEET/Aug/202122/8	Party Name: GUJARAT FLUOROCHEMICALS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000465 AM20	RLA File : 342404000227 AM20	Lic.No/Date: 3410045615 18/11/2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Furnish a sheet explaining the process from raw material to Export Item.				

21	Case No.:21/NC/7/MEET/Aug/202122/8	Party Name: GUJARAT FLUOROCHEMICALS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000469 AM20	RLA File : 342404000231 AM20	Lic.No/Date: 3410045629 19/11/2019	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Furnish a sheet explaining the process from raw material to Export Item.				

22	Case No.:22/NC/7/MEET/Aug/202122/8	Party Name: MALAYA RUB TECH INDUSTRIES	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000487 AM20	RLA File : 102404000072 AM20	Lic.No/Date: 1010060330 28/11/2019	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

23	Case No.:23/NC/7/MEET/Aug/202122/8	Party Name: OCEAN THERMOPLASTIC ELASTOMERS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000549 AM20	RLA File : 052404000643	Lic.No/Date:	

	AM20	0510413270 09/01/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.			

	Case No.:24/NC/7/MEET/Aug/202122/8	Party Name: LOPAREX INDIA PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
24	HQ File : 018705000559 AM20	RLA File : 039504001028 AM20	Lic.No/Date: 0310834321 20/01/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

	Case No.:25/NC/7/MEET/Aug/202122/8	Party Name: THOMSON RUBBERS INDIA PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
25	HQ File : 018705000562 AM20	RLA File : 102404000091 AM20	Lic.No/Date: 1010060378 21/01/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

	Case No.:26/NC/7/MEET/Aug/202122/8	Party Name: CHEMICAL PROCESS PIPING PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
	HQ File : 018705000565 AM20	RLA File : 039404000870 AM20	Lic.No/Date: 0310834362 21/01/2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000565 AM20, the Committee decided to ratify the license as under:-				

26	Export item	Quantity	Import item	Quantity
	Glass Fiber Reinforced Plastic Products (GRP Chimney (Liners) and GRP Ducts and Fittings)(Products containing 62% Glass Fiber and 38% synthetic Resin by weight (Net content of Glass Fiber is 448360 and Net content of synthetic Resin is 274801)	723161Kg	Glass Fibre Reinforcements Roving /Woven Roving	470778Kg
			Relevant Synthetic Resin - Unsaturated Polyester Resin / Epoxy Resin / Vinyl Ester Resin / Hydroxy Ethyl Cellulose.	288541Kg

RA may take consequential action as per Policy / Procedures.

27	Case	Party Name: GOLDEN	Meet No./ Date NC	Deferred
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S. L. P. Kumar

उद्योग विभाग, नई दिल्ली
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

No.:27/NC/7/MEET/Aug/202122/8	ROLLS PRIVATE LIMITED	/7/MEET/Aug/202122/8 31.08.2021	
HQ File : 018705000567 AM20	RLA File : 332404000029 AM20	Lic.No/Date: 3310030646 21/01/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.			

Case No.: 28/NC/7/MEET/Aug/202122/8	Party Name: SYNTHETIC PACKERS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved																
HQ File : 018705000568 AM20	RLA File : 072404000247 AM20	Lic.No/Date: 0710116057 23/01/2020																	
28	Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000568 AM20, the Committee decided to ratify the license as under:-																		
<table><tr><td>Export item</td><td>Quantity</td><td>Import item</td><td>Quantity</td></tr><tr><td>PE FILM</td><td>1 MT</td><td>LDPE GRANULES</td><td>0.105MT</td></tr><tr><td></td><td></td><td>LLDPE GRANULES</td><td>0.630MT</td></tr><tr><td></td><td></td><td>ENHANCE POLYETHYLENE RESIN</td><td>0.315MT</td></tr></table>				Export item	Quantity	Import item	Quantity	PE FILM	1 MT	LDPE GRANULES	0.105MT			LLDPE GRANULES	0.630MT			ENHANCE POLYETHYLENE RESIN	0.315MT
Export item	Quantity	Import item	Quantity																
PE FILM	1 MT	LDPE GRANULES	0.105MT																
		LLDPE GRANULES	0.630MT																
		ENHANCE POLYETHYLENE RESIN	0.315MT																
RA may take consequential action as per Policy / Procedures.																			

Case No.:29/NC/7/MEET/Aug/202122/8	Party Name: P&H Melamine Tableware Private Limited	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
HQ File : 018705000591 AM20	RLA File : 052404000690 AM20	Lic.No/Date: 0510413536 06/02/2020	
29	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. Hard copy of application. 2. Specification of import since it is asked 20MT for same import item. 3. Complete technical details as per annexure to Appendix 4E.		

Case No.:30/NC/7/MEET/Aug/202122/8	Party Name: GUJARAT FLUORO CHEMICALS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
HQ File : 018705000596 AM20	RLA File : 342404000332 AM20	Lic.No/Date: 3410045856 10/02/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. Furnish a sheet explaining the process from raw material to Export Item.			



31	Case No.:31/NC/7/MEET/Aug/202122/8	Party Name: GUJARAT FLUORO CHEMICALS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000602AM20	RLA File : 342404000331AM20	Lic.No/Date: 3410045861 11/02/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Furnish a sheet explaining the process from raw material to Export Item.				

32	Case No.:32/NC/7/MEET/Aug/202122/8	Party Name: KEY EXPORTS	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000598 AM20	RLA File : 039404000762 AM20	Lic.No/Date: 0310834760 11/02/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Certificate of Analysis of import item from supplier indicating content of different constituent.				

33	Case No.:33/NC/7/MEET/Aug/202122/8	Party Name: ATUL LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000604 AM20	RLA File : 082404000371 AM20	Lic.No/Date: 0810147234 13/02/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) -II for examination and deferred the case.				

34	Case No.:34/NC/7/MEET/Aug/202122/8	Party Name: POLYMER TECHNOLOGY GROUP	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000608 AM20	RLA File : 052404000723 AM20	Lic.No/Date: 0510413635 18/02/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Import quantity of PTMEG and PEG may be given separately as these belonging to different family of Polyols.				
2. Whether technical specifications will remain same for different ratio of these two Polyols.				
3. Complete chemistry with details may be given as per Annexure to Appendix-4E.				

A. J. K. K. K.

Ministry of Commerce & Industry
Gyrfog Bhawan, New Delhi

35	Case No.:35/NC/7/MEET/Aug/202122/8	Party Name: WACKER METROARK CHEMICALS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000625 AM20	RLA File : 022404000198 AM20	Lic.No/Date: 0210209810 02/03/2020	
Decision : The committee considered the case as per agenda and observed that the case is under examination of C&PC and deferred the case for early comments.				

36	Case No.:36/NC/7/MEET/Aug/202122/8	Party Name: KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000641 AM20	RLA File : 318304000165 AM20	Lic.No/Date: 3110067717 17/03/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Hard copy of application. 2. Generic name of export item, since same trade name is provided. 3. Complete technical details as per annexure to Appendix 4E. 4. Details of indigenous input.				

37	Case No.:37/NC/7/MEET/Aug/202122/8	Party Name: BULK LIQUID SOLUTIONS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
	HQ File : 018705000648 AM20	RLA File : 072404000313 AM20	Lic.No/Date: 0710116301 24/03/2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000648 AM20, the Committee decided to ratify the license as under:-				
37	Export item	Quantity	Import item	Quantity
	Flexible Plastic Tanks(6000 Nos. Containing : Liquid Liner Film 183960 Kgs, Polypropylene Granules 94118 Kgs, UV Stabilizer Masterbatch 1845 Kgs, 3" PP Valve 12000 Nos, PP Frame/PP Plates 6000 Nos, PP Clips 30000 Nos, PP Flanges / Airvent 6000 Nos, Corex Board 6000 Nos.)	346224Kg	Liquid Liner Film (polyether) of relevant thicknes	187639 Kg
			Polypropylene Granules	101647Kg
			U.V. Stabilizer Master Batch	1882Kg
			3" PP Valve of relevant specification	Net to Net
			PP Frame / PP Plate relevant	Net to Net

A. L. J. Kumar

Export item	Quantity	Import item	Quantity
PE CONTAINER LINER ARTICLES MADE OF LDPE/LLDPE	454545Kg	Polyethene Film(Article made of LDPE/LLDPE)	463636Kg

RA may take consequential action as per Policy / Procedures.

Case No.:42/NC/7/MEET/Aug/202122/8	Party Name: GUJARAT FLUORO CHEMICALS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
HQ File : 018705000698 AM21	RLA File : 342404000012 AM21	Lic.No/Date: 3410046008 27/04/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. Furnish a sheet explaining the process from raw material to Export Item.			

Case No.:43/NC/7/MEET/Aug/202122/8	Party Name: TECHFAB (INDIA) INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQ File : 018705000708 AM21	RLA File : 039504000036 AM21	Lic.No/Date: 0310836105 05/05/2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000708 AM21, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
Polypropylene articles i.e GEO COMPOSITE (containing 65% HDPE)	300MT	HDPE	195MT
		Polypropylene Granules	105MT
RA may take consequential action as per Policy / Procedures.			

Case No.:44/NC/7/MEET/Aug/202122/8	Party Name: NANOFIL TECHNOLOGIES PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQ File : 018705000713 AM21	RLA File : 052404000588 AM20	Lic.No/Date: 0510414147 11/05/2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000713 AM21, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
PP Compound(Net Content : Polypropylene Granules-375.00 M.T., Reprocessed Granules- 100.00 M.T., Titanium Dioxide-25.00 M.T.)	500MT	Polypropylene Granules	382MT
		Reprocessed Granules	102MT
		Titanium Dioxide	25MT
RA may take consequential action as per Policy / Procedures.			

Ajay Kumar

उद्योग विभाग/उद्योग विभाग
उप सचिव/उप सचिव
विदेश व्यापार मंत्रालय/विदेश व्यापार
मंत्रालय एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

45	Case No.:45/NC/7/MEET/Aug/202122/8	Party Name: SUNDARAM INDUSTRIES PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000712 AM21	RLA File : 042404000200 AM20	Lic.No/Date: 0410166742 12/05/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

46	Case No.:46/NC/7/MEET/Aug/202122/8	Party Name: MARUTI TECHNO RUBBER PVT LTD	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000718 AM21	RLA File : 052404000778 AM20	Lic.No/Date: 0510414173 15/05/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

47	Case No.:47/NC/7/MEET/Aug/202122/8	Party Name: MARUTI TECHNO RUBBER PVT LTD	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000717 AM21	RLA File : 052404000777 AM20	Lic.No/Date: 0510414172 15/05/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

48	Case No.:48/NC/7/MEET/Aug/202122/8	Party Name: SAMPARK INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000724 AM21	RLA File : 052404000059 AM21	Lic.No/Date: 0510414213 20/05/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. BIUFICATION IN THE QTY OF EXPORT PRODUCT NAMELY TRANSPARENT, WHITE AND METTALIC 2. DETAILS OF INDUSTRIAL INPUT AND THEIR QUANTITY.				

49	Case No.:49/NC/7/MEET/Aug/202122/8	Party Name: INTERNATIONAL CONVEYORS LTD.	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
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A. L. P. Kumar

विदेश व्यापार निदेश बोर्ड/DV DONT
विदेश व्यापार निदेश निदेशालय/DONT
उद्योग एवं उद्योग निदेश
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

HQ File : 018705000734 AM21	RLA File : 039404000101 AM21	Lic.No/Date: 0310836444 01/06/2020
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Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Weight of export /Sq.meter (excluding weight of Fasteners with pin).
2. Material balance between import & export.

Case No.:50/NC/7/MEET/Aug/202122/8	Party Name: SYNTHETIC PACKERS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQ File : 018705000752 AM21	RLA File : 072404000076 AM21	Lic.No/Date: 0710116607 16/06/2020	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000713 AM21, the Committee decided to ratify the license as under:-

50

Export item	Quantity	Import item	Quantity
PE FILM (Net content of LDPE granules in export - 150MT, LLDPE granules - 150MT (and metallocene Polyethylene granules -200MT))	500MT	LDPE GRANULES	157MT
		LLDPE GRANULES	157MT
		METALLOCENE POLYETHYLENE GRANULES	210 MT

RA may take consequential action as per Policy / Procedures.

Case No.:51/NC/7/MEET/Aug/202122/8	Party Name: RISHI FIBC SOLUTIONS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQ File : 018705000756 AM21	RLA File : 072404000082 AM21	Lic.No/Date: 0710116626 19/06/2020	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000756 AM21, the Committee decided to ratify the license as under:-

51

Export item	Quantity	Import item	Quantity
Flexi Tanks/Flexi Bags/ Plastic Flexible Tanks-2000 Nos(Content of PP Granules- 22727 KGS, LDPE/LLDPE- 42727 KGS. Flexitank Valves- 4000 Nos, Flexitank Backing Board- 2000 Nos, M.S.Square Tube-140000KGS))	205455Kg	PP Granules	25000Kg
		Granules of Material Used for Lamination/Coating(LDPE/LLDPE)	44863Kg
		Flexitank Valves (Relevant Spec.)	4000Nos.
		Flexitank Backing Board (Relevant Spec.)	2000Nos.
		M.S. Square Tube (Relevant Spec.)	140000Kg

RA may take consequential action as per Policy / Procedures.

HQ File : 018705000786 AM21	RLA File : 052304000091 AM21	Lic.No/Date: 0510414684 22/07/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. Net content of each import item in export. 2. Details of indigenous input with quantity. 3. % wastage claimed.			

Case No.:57/NC/7/MEET/Aug/202122/8	Party Name: EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Withdrawn
57 HQ File : 018705000790 AM21	RLA File : 039404000239 AM21	Lic.No/Date: 0310837457 29/07/2020	
Decision : The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 8/87 dated 28.10.2020. The committee decided to withdrawn the case.			

Case No.:58/NC/7/MEET/Aug/202122/8	Party Name: CREATIVE PLASTIC PACKAGING PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
58 HQ File : 018705000792 AM21	RLA File : 052304000108 AM21	Lic.No/Date: 0510414775 30/07/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. Complete technical details as per Annexure to Appendix 4E.			

Case No.:59/NC/7/MEET/Aug/202122/8	Party Name: FARCOM CABLE SYSTEMS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
59 HQ File : 018705000794 AM21	RLA File : 072404000107 AM21	Lic.No/Date: 0710116818 30/07/2020	
Decision : The Committee considered the case as per agenda and decided to defer the case as per agenda.			

Case No.:60/NC/7/MEET/Aug/202122/8	Party Name: VINYL TUBOS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
60 HQ File : 018705000797 AM21	RLA File : 052404000213	Lic.No/Date:	

A. P. Kumar

2020/07/22/0510414684
 उद्योग विभाग, अर्थ विभाग
 Ministry of Commerce & Industry
 उद्योग विभाग, अर्थ विभाग
 Udyog Bhawan, New Delhi

HQ File : 018705000804 AM21	RLA File : 342404000123 AM21	Lic.No/Date: 3410046282 11/08/2020
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Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000804 AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
PTFE MICRO POWDER	5MT	Polytetrafluoroethylene (PTFE)	5 MT

RA may take consequential action as per Policy / Procedures.

Case No.:65/NC/7/MEET/Aug/202122/8	Party Name: MRL TYRES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
65 HQ File : 018705000841 AM21	RLA File : 052404000219 AM21	Lic.No/Date: 0510414875 11/08/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.			

Case No.:66/NC/7/MEET/Aug/202122/8	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
66 HQ File : 018705000808 AM21	RLA File : 022404000055 AM21	Lic.No/Date: 0210210033 13/08/2020	
Decision : The committee considered the case as per agenda and observed that the case is under examination of C&PC and deferred the case for early comments.			

Case No.:67/NC/7/MEET/Aug/202122/8	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
67 HQ File : 018705000805 AM21	RLA File : 039404000253 AM21	Lic.No/Date: 0310837662 14/08/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.			

Case No.:68/NC/7/MEET/Aug/202122/8	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
68 HQ File : 018705000807 AM21	RLA File : 039404000215 AM21	Lic.No/Date: 0310837667 14/08/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for			

examination by DPIIT.

69	Case No.:69/NC/7/MEET/Aug/202122/8	Party Name: SAMPARK INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000810 AM21	RLA File : 052404000232 AM21	Lic.No/Date: 0510414898 17/08/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Bifurcation in the quantity of transparent & white/metallised cast P.P. Film in export & R.M required for each of export separately.				

70	Case No.:70/NC/7/MEET/Aug/202122/8	Party Name: SAHARA LABELS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000811 AM21	RLA File : 072404000120 AM21	Lic.No/Date: 0710116891 17/08/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

71	Case No.:71/NC/7/MEET/Aug/202122/8	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000812 AM21	RLA File : 022404000062 AM21	Lic.No/Date: 0210210055 24/08/2020	
Decision : The committee considered the case as per agenda and observed that the case is under examination of C&PC and deferred the case for early comments.				

Case No.:72/NC/7/MEET/Aug/202122/8	Party Name: K L J POLYMERS AND CHEMICALS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved												
HQ File : 018705000825 AM21	RLA File : 052304000156 AM21	Lic.No/Date: 0510415080 01/09/2020													
72 Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000804 AM21, the Committee decided to ratify the license as under:-															
<table><tr><td>Export item</td><td>Quantity</td><td>Import item</td><td>Quantity</td></tr><tr><td>ETHYLENE VINYL ACETATE (EVA) COMPOUND (CONTAINING 90+/-1% EVA</td><td>100000Kg</td><td>ETHYLENE VINYL ACETATE (EVA RESIN)</td><td>92700Kg</td></tr><tr><td></td><td></td><td>TAFMER (Olefin Co-polymer)</td><td>6180Kg</td></tr></table>				Export item	Quantity	Import item	Quantity	ETHYLENE VINYL ACETATE (EVA) COMPOUND (CONTAINING 90+/-1% EVA	100000Kg	ETHYLENE VINYL ACETATE (EVA RESIN)	92700Kg			TAFMER (Olefin Co-polymer)	6180Kg
Export item	Quantity	Import item	Quantity												
ETHYLENE VINYL ACETATE (EVA) COMPOUND (CONTAINING 90+/-1% EVA	100000Kg	ETHYLENE VINYL ACETATE (EVA RESIN)	92700Kg												
		TAFMER (Olefin Co-polymer)	6180Kg												

Dilip Kumar

विदेश व्यापार/ DIP KUMAR
उप निदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार निदेशालय/DGFT
राष्ट्रिय एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

RESIN)		DI CUMYL PEROXIDE (DCP)	2060Kg
		COLOUR PIGMENTS	515Kg
		POLYMER ADDITIVES	1545Kg

RA may take consequential action as per Policy / Procedures.

Case No.:73/NC/7/MEET/Aug/202122/8	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQ File : 018705000832 AM21	RLA File : 039504000336 AM21	Lic.No/Date: 0310838064 02/09/2020	

Decision : Based on the technical comments of DPIIT furnished in File No. 018705000832 AM21, the Committee decided to ratify following norms:-

EXPORT ITEM	QTY	IMPORT ITEMS	Qty. Recommended in Kg per kg of Resultant Products
RUBBER FLOOR COVERINGS & MATS	400000 Kgs	1. NATURAL RUBBER SVR 3L	0.250
		2. EPDM SYNTHETIC RUBBER	0.250
		3. ZINC OXIDE	0.021
		4. ANTIOXIDANT – KUMANOX, IONOL	0.007
		5. ACCELERATORS : CBS	0.009
		6. ACCELERATORS : TMTD	0.003
		7. TITANIUM DI-OXIDE	0.025
		8. BASE OIL T-110	0.067
		9. COUPLING AGENT : SI 69	0.005
		10. CONSUMABLES : SILICON EMULSION	0.006

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

A. B. Kumar
 Dy. Director General / Dy. Director
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

Case No.:74/NC/7/MEET/Aug/202122/8	Party Name: MULTIPRENE INTERNATIONALS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved								
HQ File : 018705000848 AM21	RLA File : 039504000360 AM21	Lic.No/Date: 0310838258 14/09/2020									
Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000848 AM21, the Committee decided to ratify the license as under:-											
<table><tr><td>Export item</td><td>Quantity</td><td>Import item</td><td>Quantity</td></tr><tr><td>THERMOPLASTIC ELASTOMER((Net Content of Import Item: STYRENE ETHYLENE BUTADIENE STYRENE 14,175 Kgs.))</td><td>47250Kg</td><td>STYRENE ETHYLENE BUTADIENE STYRENE (SEBS)</td><td>14600Kg</td></tr></table>				Export item	Quantity	Import item	Quantity	THERMOPLASTIC ELASTOMER((Net Content of Import Item: STYRENE ETHYLENE BUTADIENE STYRENE 14,175 Kgs.))	47250Kg	STYRENE ETHYLENE BUTADIENE STYRENE (SEBS)	14600Kg
Export item	Quantity	Import item	Quantity								
THERMOPLASTIC ELASTOMER((Net Content of Import Item: STYRENE ETHYLENE BUTADIENE STYRENE 14,175 Kgs.))	47250Kg	STYRENE ETHYLENE BUTADIENE STYRENE (SEBS)	14600Kg								
RA may take consequential action as per Policy / Procedures.											

75	Case No.:75/NC/7/MEET/Aug/202122/8	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000849 AM21	RLA File : 022404000072 AM21	Lic.No/Date: 0210210102 15/09/2020	
Decision : The committee considered the case as per agenda and observed that the case is under examination of C&PC and deferred the case for early comments.				

76	Case No.:76/NC/7/MEET/Aug/202122/8	Party Name: SPERENE COMPOUNDING PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000851 AM21	RLA File : 052404000293 AM21	Lic.No/Date: 0510415242 17/09/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

77	Case No.:77/NC/7/MEET/Aug/202122/8	Party Name: SHYAMALI EXPORT	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000855 AM21	RLA File : 042404000095 AM21	Lic.No/Date: 0410167079 21/09/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Details of indigenous input with quantity. 2. Width of PP tape to be import.				

78	Case No.:78/NC/7/MEET/Aug/202122/8	Party Name: NANOFIL TECHNOLOGIES PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000856 AM21	RLA File : 052404000281 AM21	Lic.No/Date: 0510415278 22/09/2020	
Decision : The Committee considered the case as per agenda and decided to defer the case for examination by Technical Expert-I				

79	Case No.:79/NC/7/MEET/Aug/202122/8	Party Name: STRAW EXPRESS LLP	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000857 AM21	RLA File : 039504000388 AM21	Lic.No/Date: 0310838439 24/09/2020	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) -II for examination and deferred the case.				

80

Case No.:80/NC/7/MEET/Aug/202122/8	Party Name: SAGAR POLYTECHNIK LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQ File : 018705000861 AM21	RLA File : 242404000045 AM21	Lic.No/Date: 2410043257 24/09/2020	
Decision : : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000848 AM21, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
FLEXIBLE PIPES & HOSES FOR SUCTION & DELIVERY	200000Kg	CPVC RESIN	172000Kg
		PLASTICIZER (DOP/DBP/CP) (Relevant)	30000Kg
		STABILIZER (One pack Stabilizer/ Tin Stablizer)	6000Kg
RA may take consequential action as per Policy / Procedures.			

81	Case No.:81/NC/7/MEET/Aug/202122/8	Party Name: Welspun Flooring Limited	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000862 AM21	RLA File : 039504000254 AM21	Lic.No/Date: 0310838473 25/09/2020	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.

Case No.:82/NC/7/MEET/Aug/202122/8	Party Name: BULK LIQUID SOLUTIONS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQ File : 018705000863 AM21	RLA File : 072404000169 AM21	Lic.No/Date: 0710117063 28/09/2020	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000863 AM21, the Committee decided to ratify the license as under:-

82	Export item	Quantity	Import item	Quantity
	Flexible Plastic Tanks(6000 Nos. Containing : Liquid Liner Film 183960 Kgs, Polypropylene Granules 94118 Kgs, UV Stabilizer Masterbatch 1845 Kgs, 3" PP Valve 12000 Nos, PP Frame/ PP Plates 6000 Nos, PP Clips 30000 Nos, PP Flanges / Airvent 6000 Nos, Corex Board 6000 Nos.)	346224Kg	Liquid Liner Film of Polyethylene	187639Kg
			Polypropylene Granules	101647Kg
			U.V. Stabilizer Master Batch	1882Kg
			3" PP Valve (of relevant Spec.)	Net to Net
			PP Frame /PP Plate (of relevant Spec.)	Net to Net
			PP Clips (of relevant Spec.)	Net to Net
			PP Flanges /Airvent (of relevant Spec.)	Net to Net
			Corex Board (of relevant Spec. & Size)	Net to Net

RA may take consequential action as per Policy / Procedures.

Case No.:83/NC/7/MEET/Aug/202122/8	Party Name: BULK LIQUID SOLUTIONS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQ File : 018705000864 AM21	RLA File : 072404000168 AM21	Lic.No/Date: 0710117064 28/09/2020	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000864 AM21, the Committee decided to ratify the license as under:-

83	Export item	Quantity	Import item	Quantity
	ONE LOOP BAGS CONTAINING PP GRANULES 182539 Kgs UV STABILIZER MB 3461 Kgs (ENHANCED PE RESIN 48000 KGS LDPE GRANULES 16800 KGS LLDPE GRANULES 33600 Kgs ANTI BLOCK MB 2400 Kgs ANTISTATIC MASTER BATCH 2400 Kgs ETHYLENE VINYL ACETATE CO POLYMER 7200 Kgs COLOUR	300000Kg	ENHANCED POLYETHYLENE RESIN	50400Kg

MB 3600 KGS)			
		LDPE GRANULES	17640Kg
		LLDPE GRANULES	35280Kg
		PLASTIC ADDITIVE MASTERBATCH - ANTI BLOCK MASTER BATCH	2520Kg
		PLASTIC ADDITIVE MASTERBATCH – ANTISTATIC MASTER BATCH	2520Kg
		ETHYLENE VINYL ACETATE COPOLYMER	7560Kg
		COLOUR MASTER BATCH	3780Kg
		POLYPROPYLENE GRANULES	200793Kg
		U.V. STABILIZER MASTER BATCH	3530Kg

RA may take consequential action as per Policy / Procedures.

Case No.:84/NC/7/MEET/Aug/202122/8	Party Name: BULK LIQUID SOLUTIONS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQ File : 018705000865 AM21	RLA File : 072404000170 AM21	Lic.No/Date: 0710117065 28/09/2020	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000865 AM21, the Committee decided to ratify the license as under:-

84

Export item	Quantity	Import item	Quantity
ONE LOOP BAGS CONTAINING PP GRANULES 182539 KGS UV STABILIZER MB 3461KGS (ENHANCED PE RESIN 48000 KGS LDPE GRANULES 16800 KGS LLDPE GRANULES 33600 Kgs ANTI BLOCK MB 2400 Kgs ANTISTATIC MASTER BATCH 2400 Kgs ETHYLENE VINYL ACETATE CO POLYMER 7200 Kgs COLOUR MB 3600 KGS)	300000Kg	ENHANCED POLYETHYLENE RESIN	50400Kg
		LDPE GRANULES	17640Kg
		LLDPE GRANULES	35280Kg
		PLASTIC ADDITIVE MASTERBATCH - ANTI BLOCK MASTER BATCH	2520Kg
		PLASTIC ADDITIVE MASTERBATCH – ANTISTATIC MASTER BATCH	2520Kg
		ETHYLENE VINYL ACETATE COPOLYMER	7560Kg
		COLOUR MASTER BATCH	3780Kg
		POLYPROPYLENE GRANULES	200793Kg
		U.V. STABILIZER MASTER BATCH	3530Kg

RA may take consequential action as per Policy / Procedures.

A. J. Khanna

Udyog Bhawan, New Delhi
Ministry of Commerce & Industry
Jdyog Bhawan, New Delhi

85	Case No.:85/NC/7/MEET/Aug/202122/8	Party Name: AUTOMARK TECHNOLOGIES (INDIA) PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000866 AM21	RLA File : 502404000004 AM21	Lic.No/Date: 5010002733 28/09/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

86	Case No.:81/NC/7/MEET/Aug/202122/8	Party Name: AUTOMARK TECHNOLOGIES (INDIA) PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000867 AM21	RLA File : 502404000005 AM21	Lic.No/Date: 5010002734 28/09/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

87	Case No.:87/NC/7/MEET/Aug/202122/8	Party Name: GRINDWELL NORTON LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000868 AM21	RLA File : 039404000319 AM21	Lic.No/Date: 0310838550 29/09/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Net weight of export product.				

88	Case No.:88/NC/7/MEET/Aug/202122/8	Party Name: LAXMI DENTAL EXPORT PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000869 AM21	RLA File : 039504000397 AM21	Lic.No/Date: 0310838615 01/10/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Generic description of each export item. 2. Complete % composition/approval composition of each export item. 3. Chemical/ generic description of each import item with catalogue. 4. Process details with % wastage claimed in each export. 5. Net weight and other technical specification of export item No. 10 to 13. 6. Past production- consumption certificate (CA certified).				

Delip Kumar

उद्योग विभाग, भारत सरकार, नई दिल्ली
 Ministry of Commerce & Industry
 उद्योग भवन, नया दिल्ली
 Udyog Bhawan, New Delhi

89	Case No.:89/NC/7/MEET/Aug/202122/8	Party Name: HINDUSTAN ADHESIVES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000870 AM21	RLA File : 052304000210 AM21	Lic.No/Date: 0510415389 01/10/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. All technical details as per Annexure to Appendix 4E. 2. Net content of each import in export. 3. Justification of wastage.				

90	Case No.:90/NC/7/MEET/Aug/202122/8	Party Name: HINDUSTAN ADHESIVES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000871 AM21	RLA File : 052304000211 AM21	Lic.No/Date: 0510415390 01/10/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Net content of MOPP film & Butyl Acrylate in export. 2. % solid content of Butyl Acrylate to be imported. 3. Justification of 20% wastage in slitting.				

91	Case No.:91/NC/7/MEET/Aug/202122/8	Party Name: KUMAR ARCH TECH PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000876 AM21	RLA File : 132404000040 AM21	Lic.No/Date: 1310049691 01/10/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

92	Case No.:92/NC/7/MEET/Aug/202122/8	Party Name: AVERY DENNISON (INDIA) PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000873 AM21	RLA File : 0510415416 06/10/2020	Lic.No/Date: 0510415416 06/10/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				



92/2021/22/8
 दिनांक 06/10/2020 को जारी किया गया है
 निदेश आचार्य प्रशासित/देशीय
 मंत्रालय एवं उद्योग विभाग
 Ministry of Commerce & Industry
 उद्योग विभाग, नई दिल्ली
 Jdyog Shewari, New Delhi

93	Case No.:93/NC/7/MEET/Aug/202122/8	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000875 AM21	RLA File : 022404000088 AM21	Lic.No/Date: 0210210145 06/10/2020	
Decision : The committee considered the case as per agenda and observed that the case is under examination of C&PC and deferred the case for early comments.				

94	Case No.:94/NC/7/MEET/Aug/202122/8	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000878 AM21	RLA File : 039404000813 AM20	Lic.No/Date: 0310838778 07/10/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

95	Case No.:95/NC/7/MEET/Aug/202122/8	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000879 AM21	RLA File : 0310838779 07/10/2020	Lic.No/Date: 0310838473 25/09/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

96	Case No.:96/NC/7/MEET/Aug/202122/8	Party Name: KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000877 AM21	RLA File : 039404000742 AM20	Lic.No/Date: 0310838776 07/10/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

97	Case No.:97/NC/7/MEET/Aug/202122/8	Party Name: EUPHORIA PACKAGING LLP	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000880 AM21	RLA File : 082404000224 AM21	Lic.No/Date: 0810148769 09/10/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				



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98	Case No.:98/NC/7/MEET/Aug/202122/8	Party Name: EM TECHNIK INDIA PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000881 AM21	RLA File : 318304000076 AM21	Lic.No/Date: 3110067878 09/10/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

99	Case No.:99/NC/7/MEET/Aug/202122/8	Party Name: SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000886 AM21	RLA File : 039504000428 AM21	Lic.No/Date: 0310838846 13/10/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. NETT WEIGHT OF EXPORT PRODUCT 2. THICKNESS OF EXPORT PRODUCT 3. NETT WEIGHT OF PVC COMPOUND IN TOTAL COMPOSITE WEIGHT OF EXPORT 4. COMPOSITION OF PVC COMPOUND USED IN EXPORT PRODUCT ON 100 KG BASIS 5. AREA , THICKNESS AND GSM OF IMPORT ITEM NO 1,3 AND 4 6. CATALOGUE OF IMPORT ITEM NO 3,4 AND 14 7. MATERIAL BALANCE IN WEIGHT TERMS BETWEEN IMPORT AND EXPORT.				

100	Case No.:100/NC/7/MEET/Aug/202122/8	Party Name: CEAT LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
	HQ File : 018705000887 AM21	RLA File : 039404000496 AM21	Lic.No/Date: 0310838849 13/10/2020	
Decision : Based on the technical comments of DPIIT furnished in File No. 018705000887 AM21, the Committee decided to ratify following norms:-				
Export Item : All Truck Bus Radial Tyres (Tube type)				
Quantity : 6,000 MT				
Import Items :				
S. No.	Item Name	Quantity recommended for 100 MT of export product		
1.	Natural Rubber	40.07 MT		
2.	Carbon Black	21.168 MT		
3.	Steel Tyre Cord	16.550 MT		



Director General, Ministry of Commerce & Industry
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

4.	Bead wire	4.800 MT
5.	Synthetic Rubber PBR	3.892 MT
6.	Sillica	3.1035 MT
7.	Bromobutyl rubber	2.405 MT
8.	Zinc Oxide	Deleted (indigenous input)
9.	Rubber Chemicals Antioxidant	1.000 MT
10.	Misc Chemicals	Deleted (indigenous input)
11.	Stearic Acid	Deleted (indigenous input)
12.	Insoluble Sulphur	0.808 MT
13.	Tackifier Resin	0.7728 MT
14.	Rubber process Oil	Deleted (indigenous input)
15.	Rubber Chemicals Accelerators	0.4812 MT
16.	Penacolite Resin B 20 5	0.4972 MT
17.	Synthetic Rubber SBR 1502	0.4575 MT
18.	Micro Crystalline Wax	0.2838 MT
19.	Nylon Tyre Cord Fabric – Dipped	0.164 MT
20.	Structol	0.123 MT
21.	Rubber Chemicals – Retarders	0.111 MT
22.	Synthetic Rubber SBR 1723	0.0992 MT
23.	Liquid Silane	0.02826 MT
24.	Cobalt Boroacylate	0.09233 MT
25.	Synthetic Rubber SSBR	0.02916 MT
26.	MGO	Deleted (indigenous input)

Note: There should be a value cap on Rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals (S. No. 6, to 14, 15, 18, 20, 23 and 24) as per general note 8 of the Hand book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

101	Case No.:101/NC/7/MEET/Aug/202122/8	Party Name: ASTRAL LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8	Deferred
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			31.08.2021	
	HQ File : 018705000890 AM21	RLA File : 082404000235 AM21	Lic.No/Date: 0810148789 13/10/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

	Case No.:102/NC/7/MEET/Aug/202122/8	Party Name: Welspun Flooring Limited	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
102	HQ File : 018705000891 AM21	RLA File : 039504000432 AM21	Lic.No/Date: 0310838879 14/10/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

Case

No.:103/NC/7/MEET/Aug/202122/8

Party Name: CEAT

LIMITED

Meet No./ Date NC

/7/MEET/Aug/202122/8

31.08.2021

Approved

HQ File : 018705000899 AM21

RLA File : 039404000494 AM21

Lic.No/Date:

0310838943

16/10/2020

Decision : Based on the technical comments of DPIIT furnished in File No. 018705000899 AM21, the Committee decided to ratify following norms:-

103

Export Item	Qty.	Import items	Qty. recommended
Chloro Butyl Tubes other than Cycle Tubes	100 kgs	1. Chloro Butyl Rubber	50.076 Kg
		2. Carbon Black	deleted, shown indigenous input,
		3. Stearic Acid	deleted, shown indigenous input,
		4. MGO	deleted, shown indigenous input,
		5. Rubber Chemicals Accelerators	deleted, shown indigenous input,
		6 Rubber Process Oil	deleted, shown indigenous input,
		7. ZINC OXIDE	deleted, shown indigenous input,

RA may take consequential action as per Policy / Procedures.

104	Case No.:104/NC/7/MEET/Aug/202122/8	Party Name: CEAT LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
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Uday Bhatnagar, Dy. Secy
Ministry of Commerce & Industry
Udayog Bhawan, New Delhi

HQ File : 018705000900 AM21	RLA File : 039404000495 AM21	Lic.No/Date: 0310838945 16/10/2020
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Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Reason for applying for Advance Authorization under no norms category when SION is there A 1668 for the export of Automotive Flaps.
2. Complete calculation for the requirement of Raw materials for the manufacturing export item, giving indigenous items and wastage of raw materials separately.
3. Production of Export item vis a vis consumption of all the raw materials for the last three years duly certified by Chartered Accountant.

Case No.:105/NC/7/MEET/Aug/202122/8	Party Name: CEAT LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQ File : 018705000901 AM21	RLA File : 039404000493 AM21	Lic.No/Date: 0310838946 16/10/2020	

Decision : Based on the technical comments of DPIIT furnished in File No. 018705000901 AM21, the Committee decided to ratify following norms:-

Export Item	Qty.	Import items	Qty. recommended
Butyl Tubes, other than Cycle (export Qty. 1300 MT)	100 kgs	1. BUTYL RUBBER-	44.50 Kgs
		2. EPDM Rubber	6.156 Kgs
		3. CARBON BLACK	30.614 Kgs
		4. TACKIFIER RESIN	0.1227 Kgs
		5. STEARIC ACID	0.458 Kgs
		6. Microcrystalline wax.	1.556Kgs
		7. RUBBER CHEMICAL :ACCELERATOR	1.016 Kgs
		8. Rubber process oil	12.369 Kgs
		9. ZINC OXIDE	1.884 Kgs

RA may take consequential action as per Policy / Procedures.

106 Case	Party Name: VACMET	Meet No./ Date NC	Deferred
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No.:106/NC/7/MEET/Aug/202122/8	INDIA LIMITED	/7/MEET/Aug/202122/8 31.08.2021	
HQ File : 018705000904 AM21	RLA File : 062404000051 AM21	Lic.No/Date: 0610039656 22/10/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.			

Case No.:107/NC/7/MEET/Aug/202122/8	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
107 HQ File : 018705000904 AM21	RLA File : 022404000096 AM21	Lic.No/Date: 0210210180 22/10/2020	
Decision : The committee considered the case as per agenda and observed that the case is under examination of C&PC and deferred the case for early comments.			

Case No.:108/NC/7/MEET/Aug/202122/8	Party Name: NITREX CHEMICALS INDIA LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
108 HQ File : 018705000903 AM21	RLA File : 522404000059 AM21	Lic.No/Date: 5210043573 23/10/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.			

Case No.:109/NC/7/MEET/Aug/202122/8	Party Name: GARGI HUTTENES ALBERTUS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
109 HQ File : 018705000906 AM21	RLA File : 039404000568 AM21	Lic.No/Date: 0310839142 26/10/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.			

Case No.:110/NC/7/MEET/Aug/202122/8	Party Name: ASTRAL LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
110 HQ File : 018705000909 AM21	RLA File : 082404000253 AM21	Lic.No/Date: 0810148906 27/10/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.			

Abhishek Kumar

अभिषेक कुमार/DPIIT KUP/110
उप महानिदेशक विदेश व्यापार/Dy. DG
विदेश व्यापार, महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No.:111/NC/7/MEET/Aug/202122/8	Party Name: SUDARSHAN EXTRUSIONS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQ File : 018705000910 AM21	RLA File : 072404000207 AM21	Lic.No/Date: 0710117193 28/10/2020	

111 Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 018705000910 AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
PVC PIPES(COLUMN PIPES)	248MT	PVC RESIN	241.0MT
		CALCIUM CORBONATE	9.64MT
		ONE PACK IMPACT MODIFIER	9.64MT

RA may take consequential action as per Policy / Procedures.

112	Case No.:112/NC/7/MEET/Aug/202122/8	Party Name: GRP LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQ File : 018705000911 AM21	RLA File : 039404000574 AM21	Lic.No/Date: 0310839212 29/10/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

Case No.:113/NC/7/MEET/Aug/202122/8	Party Name: CREST SPECIALITY RESINS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
HQ File : 018705000914 AM21	RLA File : 082404000233 AM21	Lic.No/Date: 0810148929 29/10/2020	

113 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. % resin content in export.
2. Complete composition of export item on net content basis.
3. Complete technical details as per annexure to Appendix 4E.

	Case No.:114/NC/7/MEET/Aug/202122/8	Party Name: PORUS LABORATORIES PRIVATE LIMITED	Meet No./ Date NC 7/MEET/Aug/202122/8 31.08.2021	Approved
114	HQ File : 018705000917 AM21	RLA File : 092404000379 AM21	Lic.No/Date: 0910069402 29/10/2020	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No.				

018705000917 AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
CAPPED 0.09 IV BIFUNCTIONAL PPO (C884083)	1Kg	POLY PHENYLENE OXIDE (SA90 FIN100 SSK 0000 00)	1.035Kg
		METHACRYLIC ANHYDRIDE MAAH	0.231Kg
		METHANOL	1.80Kg
		4-DIMETHYLAMINOPYRIDINE	0.03Kg

RA may take consequential action as per Policy / Procedures.

Case No.:115/NC/7/MEET/Aug/202122/8	Party Name: TRAVANCORE COCOTUFT PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQRNORM APPLY 00031045 AM21	RLA File : 10AA04002194 AM21	Lic.No/Date: 1011000004 04/12/2020	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 00031045 AM21, the Committee decided to ratify the license as under:-

115

Export item	Quantity	Import item	Quantity
RUBBER TRAY MAT WITH PLASTIC CLIPS (14 NOS PLASTIC CLIPS FIXING WITH EACH RUBBER TRAY MAT)(14 NOS PLASTIC CLIPS FIXING WITH EACH RUBBER TRAY MAT)	27000Nos.	PLASTIC CLIPS	Net to Net (specification to be put on the import to be accounted for in the export)

RA may take consequential action as per Policy / Procedures.

Case No.:116/NC/7/MEET/Aug/202122/8	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
HQRNORM APPLY 00032718 AM21	RLA File : 022404000115 AM21	Lic.No/Date: 0200000010 07/12/2020	

Decision : The committee considered the case as per agenda and observed that the case is under examination of C&PC and deferred the case for early comments.

Case No.:117/NC/7/MEET/Aug/202122/8	Party Name: RAPID ENGINEERING CO PVT LTD	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQRNORM APPLY 00033440 AM21	RLA File : 052404000453 AM21	Lic.No/Date: 0511000016 08/12/2020	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No.

Dilip Kumar
 Director General / DILIP KUMAR
 उद्योग विभाग, नई दिल्ली
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

00031045 AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
PLASTIC POWDER (LDPE) Master batch (Containing 75% LDPE Granules, 25% U.V. Stabilizer)	120000Nos.	LDPE Granules	91880Kg
		U.V. Stabilizer	30600Kg

RA may take consequential action as per Policy / Procedures.

Case No.:118/NC/7/MEET/Aug/202122/8	Party Name: PIONEER POLYLEATHERS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
HQRNORM APPLY 00033469 AM21	RLA File : 05AA04017315 AM21	Lic.No/Date: 0511000036 08/12/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
118			
1. Name of lubricant to be imported.			
2. Net content of fabric in export.			
3. GSM of fabric to be imported.			
4. Details of indigenous input with quantity.			
5. Material balance between import & export taking in to consideration wastage.			

Case No.:119/NC/7/MEET/Aug/202122/8	Party Name: JINDAL POLY FILMS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
HQRNORM APPLY 00035536 AM21	RLA File : 05AA04017814 AM21	Lic.No/Date: 0511000059 10/12/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.			
119			

Case No.:120/NC/7/MEET/Aug/202122/8	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
HQRNORM APPLY 00035637 AM21	RLA File : 022404000115 AM21	Lic.No/Date: 0211000017 10/12/2020	
Decision : The committee considered the case as per agenda and observed that the case is under examination of C&PC and deferred the case for early comments.			
120			

Case No.:121/NC/7/MEET/Aug/202122/8	Party Name: GARGI HUTTENES ALBERTUS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
121			

A. L. J. Kumar
 उद्योग विभाग/डी.पी.आई.ए.
 उप निदेशक निदेश व्यापार/Dy. DGFT
 निदेश व्यापार महाविभाग/डी.पी.आई.ए.
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

HQRNORM APPLY 00037520 AM21	RLA File : 039404000567 AM21	Lic.No/Date: 0311000146 12/12/2020	
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Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.

Case No.:122/NC/7/MEET/Aug/202122/8	Party Name: A K RUBBER	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
122 HQRNORM APPLY 00038016 AM21	RLA File : 522404000074 AM21	Lic.No/Date: 5211000008 14/12/2020	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.

Case No.:123/NC/7/MEET/Aug/202122/ 8	Party Name: CREST SPECIALITY RESINS PRIVATE LIMITE	Meet No./ Date NC /7/MEET/Aug/202122/ 8 31.08.2021	Deferred
123 HQRNORM APPLY 00040610 AM21	RLA File : 08AA04004687 AM21	Lic.No/Date: 0811000083 17/12/2020	

Decision : The Committee considered the case as per agenda and decided to defer the case for examination by Technical Expert -II

Case No.:124/NC/7/MEET/Aug/202122/ 8	Party Name: IMPEL EXPORTS	Meet No./ Date NC /7/MEET/Aug/202122/ 8 31.08.2021	Approved
124 HQRNORM APPLY 00040646 AM21	RLA File : 07AA04005291 AM21	Lic.No/Date: 0711000054 17/12/2020	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORM APPLY 00040646 AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
PE CONTAINER LINER ARTICLES MADE OF LDPE/LLDPE(ARTICLES MADE OF LDPE/ LLDPE)	909090Kg	Polyethylene Film	927275Kg

RA may take consequential action as per Policy / Procedures.

Case No.:125/NC/7/MEET/Aug/202122/8	Party Name: GUJARAT RAFFIA INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
125 HQRNORM APPLY 00040851	RLA File : 08AA04004082	Lic.No/Date:	

A. L. J. Kumar

AM21	AM21	0811000106 17/12/2020	
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Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Wastage claimed for each item.
2. Net content of each item in export.

Case No.:126/NC/7/MEET/Aug/202122/8	Party Name: THOUSAND OAK INNOVATION LLP	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
HQRNORM APPLY 00041637 AM21	RLA File : 24AA04002573 AM21	Lic.No/Date: 2411000031 18/12/2020	

126 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Net weight of export product.
2. Net content of PVC compound in export.
3. GSM of item No.2 & 4.
4. Catalogue & material of import item No. 3 & 4.

Case No.:127/NC/7/MEET/Aug/202122/8	Party Name: CALCO POLY TECHNIK PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQRNORM APPLY 00042086 AM21	RLA File : 05AA04018861 AM21	Lic.No/Date: 0511000267 18/12/2020	

127 Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORM APPLY 00042086 AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
30%GLASSFIBER FILLED NYLON 6 POLYAMIDE 6 COMPOUND (PLASTIC GOODS)	133881Kg	GLASS FIBER CHOPPED STRANDS	40164Kg
		NYLON 6 CHIPS	87023Kg

RA may take consequential action as per Policy / Procedures.

Case No.:128/NC/7/MEET/Aug/202122/8	Party Name: GEM POLYTECH INDUSTRIES PVT LTD	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
128 HQRNORM APPLY 00042133 AM21	RLA File : 02AA04006059 AM21	Lic.No/Date: 0211000053 18/12/2020	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to

the authorization holder for submission of the following information and deferred the case:-

1. Material balance between import & export taking in to account 2% wastage (As per application) since no indigenous input is shown.

129	Case No.:129/NC/7/MEET/Aug/202122/8	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00045770 AM21	RLA File : 02AA04006398 AM21	Lic.No/Date: 0211000084 23/12/2020	
Decision : The committee considered the case as per agenda and observed that the case is under examination of C&PC and deferred the case for early comments.				

130	Case No.:130/NC/7/MEET/Aug/202122/8	Party Name: Welspun Flooring Limited	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00046552 AM21	RLA File : 03AA04013454 AM21	Lic.No/Date: 0311000316 24/12/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. NETT WEIGHT OF EXPORT PRODUCT THICKNESSWISE.				
2. WT. OF PVC COMPOUND IN TOTAL COMPOSITE WEIGHT OF EXPORT THICKNESS WISE.				
3. SPEC. AND GSM OF IMPORT ITEM NO 1,2 AND 3 4. 5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO CONSIDERATION WASTAGE INVOLVED.				

131	Case No.:131/NC/7/MEET/Aug/202122/8	Party Name: MRL TYRES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
	HQRNORM APPLY 00046762 AM21	RLA File : 05AA04019605 AM21	Lic.No/Date: 0511000365 24/12/2020	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00046762 AM21, the Committee decided to ratify following norms:-

Export Item	QTY	S.No.	Description	Qty. Recommended (in Kg)
2. Automobile Tyres/ tubeless tyres with Natural rubber inner liner reinforced with nylon trye cord warp-sheet (Tyres for agricultural/ forestry	100 kgs	1	Natural rubber-RSS/TSR	35.00
		2	Synthetic rubber: SBR-1500	13
		3.	Carbon black	27.00
		4	Nylon tyre cord fabric (dipped)	8.00
		5	Bead wire	4.00

vehicles /machines and industrial handling vehicles / machine etc. other than bus and truck tyres)	6	Rubber chemical :antioxidants tmq / tdq / hs	0.70
	7	Rubber chemical :antioxidants 6ppd	0.76.
	8	Rubber chemical :accelerator ns/tbbs/mbts	0.54
	9	Rubber chemical :retarders ctp/(pvi)	0.12
	10	Misc. Chemicals : Microcrystalline wax	1.50
	11	Misc. Chemicals : Syntheic Resins	2.68
	12	Misc. Chemicals: Phenolic Tackifier resin	1.10
	13	Misc. Chemicals: Processing additive	0.85
	14	Misc. Chemicals : Homogenizing agent	1.15
	15	Insoluble sulphur	0.50

Note: There will be a value cap for Rubber Chemicals (S. No.6 To 9) and for Miscellaneous Chemicals (S. No. 10 to 14) as per General notes S. No. 8. (2 & 3) of H.B.Procedure Vol. II.

RA may take consequential action as per Policy / Procedures.

132	Case No.:132/NC/7/MEET/Aug/202122/8	Party Name: BULKLINER LOGISTICS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00049238 AM21	RLA File : 10AA04002612 AM21	Lic.No/Date: 1011000033 29/12/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Net content of import item No. 1, 2 & 5 in export.				
2. GSM of item No. 1 & 2.				
3. material of import item No.5.				

133	Case No.:133/NC/7/MEET/Aug/202122/8	Party Name: TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00051471 AM21	RLA File : 31AA04004656 AM21	Lic.No/Date: 3111000054 31/12/2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

134	Case No.:134/NC/7/MEET/Aug/202122/8	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
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HQRNORM APPLY 00053446
AM21

RLA File : 039504000543
AM21

Lic.No/Date:
0311000612
04/01/2021

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00053446 AM21, the Committee decided to ratify following norms:-

Export item	Quantity	Import item	Quantity recommended in Kg per Kg of resultant product
RUBBER FLOOR COVERINGS & MATTINGS	300000Kg	NATURAL RUBBER	0.275
		SYNTHETIC RUBBER SBR 1502	0.090
		ZINC OXIDE	0.018
		CARBON BLACK	0.090
		ANTIOXIDAN1T	0.004
		ACCELERATO18R0S0	0.006
		BASE OIL T-110	0.026
		MISC. CHEMICALS : STEARIC ACID	0.009

RA may take consequential action as per Policy / Procedures.

Case
No.:135/NC/7/MEET/Aug/202122/8

Party Name: B R
SPECIALITIES LLP

Meet No./ Date NC
/7/MEET/Aug/202122/8
31.08.2021

Deferred

135

HQRNORM APPLY 00054665
AM21

RLA File : 33AA04001961
AM21

Lic.No/Date:
3311000050
04/01/2021

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Catalogue of import item No.1.

Case
No.:136/NC/7/MEET/Aug/202122/
8

Party Name:
MULTIPRENE
INTERNATIONALS
PRIVATE LIMITED

Meet No./ Date NC
/7/MEET/Aug/202122/
8
31.08.2021

Approved

HQRNORM APPLY 00053333
AM21

RLA File : 03AA04012291
AM21

Lic.No/Date:
0311000650
04/01/2021

136

Decision : : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORM APPLY 00053333 AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
THERMOPLASTIC ELASTOMER ("(Net Content of Import Item: STYRENE ETHYLENE BUTADIENE STYRENE 12,204 Kgs.)")	40680Kg	STYRENE ETHYLENE BUTADIENE STYRENE	12448Kg

RA may take consequential action as per Policy / Procedures.

A. L. J. Kumar

Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

Case No.:137/NC/7/MEET/Aug/202122/8	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQRNORM APPLY 00053445 AM21	RLA File : 039504000550 AM21	Lic.No/Date: 0311000605 04/01/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00053445 AM21, the Committee decided to ratify following norms:-

Export item	Quantity	Import item	Quantity
RUBBER COMPOUNDED SHEETS	400000Kg	NATURAL RUBBER	0.295Kg
		EPDM RUBBER	0.300Kg
		ZINC OXIDE	0.021Kg
		ANTIOXIDANT- KUMANOX/ IONOL	0.006Kg
		ACCELERATORS : CBS	0.010Kg
		ACCELERATORS: TMTD	0.005Kg
		CARBON BLACK	0.120Kg
		BASE OIL T - 110	0.016Kg
		CONSUMABLES : SILICON EMULSION	0.006Kg

Value Cap Note: Rubber Chemicals and miscellaneous chemicals may be allowed as per general note of the Handbook of Procedures Vol II.

RA may take consequential action as per Policy / Procedures.

Case No.:138/NC/7/MEET/Aug/202122/8	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
138 HQRNORM APPLY 00054809 AM21	RLA File : 039504000551 AM21	Lic.No/Date: 0311000588 05/01/2021	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.

Case No.:139/NC/7/MEET/Aug/202122/8	Party Name: WINDSON CHEMICAL PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
139 HQRNORM APPLY 00056475 AM21	RLA File : 522404000065 AM21	Lic.No/Date: 5211000071 06/01/2021	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to

A. L. J. Kumar

the authorization holder for submission of the following information and deferred the case:-

1. % composition of export item.
2. Complete technical details and wastage claimed for conversion of melamine – formaldehyde resin liquid to powder.
3. % recycling of liquid resin obtained after making powder (export item).

140	Case No.:140/NC/7/MEET/Aug/202122/8	Party Name: SYNTHETIC PACKERS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00056841 AM21	RLA File : 07AA04006520 AM21	Lic.No/Date: 0711000222 07/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Catalogue of import item No.5.				

141	Case No.:141/NC/7/MEET/Aug/202122/8	Party Name: GULNAR PLASTICS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00058231 AM21	RLA File : 039404000626 AM21	Lic.No/Date: 0311000789 08/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. ALL MANUFACTURING AND TECH. DETAILS AS PER APPENDIX 4E ,TOTAL WASTAGE AND WASTAGE AT EACH STAGE OF MANUFACTURE,TOTAL DETAILS OF INDIGENOUS INPUT WITH QTY.				

142	Case No.:142/NC/7/MEET/Aug/202122/8	Party Name: MARUTI TECHNO RUBBER PVT LTD	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00058503 AM21	RLA File : 05AA04021351 AM21	Lic.No/Date: 0511000675 08/01/2021	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

143	Case No.:143/NC/7/MEET/Aug/202122/8	Party Name: PACT CLOSURE SYSTEMS (INDIA) PRIVATE LIMITEDLIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
	HQRNORM APPLY 00058552 AM21	RLA File : 07AA04006944 AM21	Lic.No/Date: 0711000268	

S. K. Kumar

08/01/2021

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00058552 AM21, the Committee decided to ratify following norms:-

Export item	Quantity	Import item	Quantity
CSD 1881 Omni Mini K Plastic Closures (TOTAL NET WEIGHT OF FINISHED PRODUCT 93999 KG.WEIGHT OF 1 NUMBER OF CLOSURE IS 2.35 GMS) (TOTAL NET WEIGHT OF FINISHED PRODUCT 93999 KG. WEIGHT OF 1NUMBER OF CLOSURE IS 2.35 GMS))	40000000Nos.	POLYMER HDPE BOPURE	99000Kg

RA may take consequential action as per Policy / Procedures.

Case No.:144/NC/7/MEET/Aug/202122/8	Party Name: Welspun Flooring Limited	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
HQRNORM APPLY 00060582 AM21	RLA File : 03AA04015794 AM21	Lic.No/Date: 0311000765 12/01/2021	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

144

1. NETT WEIGHT OF EXPORT PRODUCT THICKNESSWISE
2. WT. OF PVC COMPOUND IN TOTAL COMPOSITE WEIGHT OF EXPORT THICKNESS WISE
3. SPEC. AND GSM OF IMPORT ITEM NO 9 AND 10
4. CHEMICAL NAME AND CATALOGUE OF IMPORT ITEM NO 7 5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO CONSIDERATION WASTAGE INVOLVED.
5. ALL MANUFACTURING AND TECH. DETAILS AS PER APPENDIX 4E ,TOTAL WASTAGE AND WASTAGE AT EACH STAGE OF MANUFACTURE,TOTAL WEIGHT OF EXPORT PRODUCT EXACT CHEMICAL NAME OF IMPORT ITEM NO 7 AND ITS FUNCTION.

Case No.:145/NC/7/MEET/Aug/202122/8	Party Name: PLASTIC PRODUCTS ENGINEERING COMPANY	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQRNORM APPLY 00060588 AM21	RLA File : 08AA04006505 AM21	Lic.No/Date: 0811000376 12/01/2021	

145

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00058552 AM21, the Committee decided to ratify following norms:-

Export item	Quantity	Import item	Quantity
ARTICLES OF POLYTETRAFLUOROETHYLE NE (PTFE) VIRGIN/ FILLED	100000Kg	RELEVANT POLYTETRAFLUOROETHYLENE (PTFE) VIRGIN/ FILLED GRADES -	105000Kg

A. L. J. Kumar

	RESIN/ MOLDING POWDER	
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RA may take consequential action as per Policy / Procedures.

146	Case No.:146/NC/7/MEET/Aug/202122/8	Party Name: CHIRIPAL POLY FILMS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00060866 AM21	RLA File : 08AA04006475 AM21	Lic.No/Date: 0811000370 12/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. ALL MANUFACTURING AND TECH. DETAILS AS PER APPENDIX 4E ,TOTAL WASTAGE AND WASTAGE AT EACH STAGE OF MANUFACTURE.				

147	Case No.:147/NC/7/MEET/Aug/202122/8	Party Name: ALASKA MULTI POLYMERS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00063188 AM21	RLA File : 05AA04024224 AM21	Lic.No/Date: 0511000806 15/01/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

148	Case No.:148/NC/7/MEET/Aug/202122/8	Party Name: SNF(INDIA) PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00065562 AM21	RLA File : 26AA04000846 AM21	Lic.No/Date: 2611000045 19/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. % composition of export item.				
2. All technical details as per Annexure to Appendix 4E.				

149	Case No.:149/NC/7/MEET/Aug/202122/8	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00081439 AM21	RLA File : 03AA04018442 AM21	Lic.No/Date: 0311001412 11/02/2021	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				



150	Case No.:150/NC/7/MEET/Aug/202122/8	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00096032 AM21	RLA File : 03AA04026482 AM21	Lic.No/Date: 0311002163 03/03/2021	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

151	Case No.:151/NC/7/MEET/Aug/202122/8	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00096787 AM21	RLA File : 03AA04026478 AM21	Lic.No/Date: 0311002114 04/03/2021	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

152	Case No.:152/NC/7/MEET/Aug/202122/8	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00100302 AM21	RLA File : 03AA04021923 AM21	Lic.No/Date: 0311002356 10/03/2021	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

153	Case No.:153/NC/7/MEET/Aug/202122/8	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00103304 AM21	RLA File : 03AA04028842 AM21	Lic.No/Date: 0311002501 15/03/2021	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

154	Case No.:154/NC/7/MEET/Aug/202122/8	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00104556 AM21	RLA File : 03AA04029026 AM21	Lic.No/Date: 0311002583 16/03/2021	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

Anil Kumar

उद्योग, वाणिज्य एवं उद्योग विभाग
उद्योग, वाणिज्य एवं उद्योग विभाग
विदेश व्यापार, मुद्रा निर्यात विभाग
नगरपालिका, काठमाडौं
Ministry of Commerce & Industry
उद्योग भवन, काठमाडौं
Udyog Bhawan, Kathmandu

155	Case No.:155/NC/7/MEET/Aug/202122/8	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00111642 AM21	RLA File : 03AA04031082 AM21	Lic.No/Date: 0311002725 23/03/2021	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

156	Case No.:156/NC/7/MEET/Aug/202122/8	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00003138 AM22	RLA File : 03AA04033296 AM21	Lic.No/Date: 0311003015 05/04/2021	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

157	Case No.:157/NC/7/MEET/Aug/202122/8	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00003025 AM22	RLA File : 03AA04032137 AM21	Lic.No/Date: 0311002930 05/04/2021	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

158	Case No.:158/NC/7/MEET/Aug/202122/8	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00003136 AM22	RLA File : 03AA04032058 AM21	Lic.No/Date: 0311003014 05/04/2021	
Decision : The committee considered the case as per agenda and decided to defer the matter.				

159	Case No.:159/NC/7/MEET/Aug/202122/8	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00017505 AM22	RLA File : 03AA04000006 AM22	Lic.No/Date: 0311003118 15/04/2021	

A. B. P. Kumar

उद्योग नियंत्रण विभाग, नया दिल्ली
 उद्योग नियंत्रण विभाग, नया दिल्ली
 उद्योग नियंत्रण विभाग, नया दिल्ली
 Ministry of Commerce & Industry
 उद्योग भवन, नया दिल्ली
 Udyog Bhawan, New Delhi

Decision : The committee considered the case as per agenda and decided to defer the matter.

Case No.:160/NC/7/MEET/Aug/202122/8	Party Name: POLYFILLTECHNOLOGIE S PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQRNORM APPLY 00140706 AM22	RLA File : 34AA04005016 AM22	Lic.No/Date: 3411000863 16/07/2021	
160	Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORM APPLY 00140706 AM22, the Committee decided to ratify the license as under:-		
Export item		Quantity	Import item
Poly Iso Butylene Compound		200MT	Poly Iso Butylene Polymer
			LLDPE Granules
			Polymer Based Additives Such As
			HIFAX CA 7153S
			Titanium Dioxide
			122MT
			61MT
			10MT
			10MT
RA may take consequential action as per Policy / Procedures.			

Case No.:161/NC/7/MEET/Aug/202122/8	Party Name: INTERNATIONAL CONVEYORS LTD.	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
HQRNORM APPLY 00141615 AM22	RLA File : 03AA04049588 AM22	Lic.No/Date: 0311005448 18/07/2021	
161	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-		
1. Weight of export /Sq.meter (excluding weight of Fasteners with pin).			
2. Material balance between import & export.			

Case No.:162/NC/7/MEET/Aug/202122/8	Party Name: D R COATS INK AND RESINS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
HQRNORM APPLY 00141616 AM22	RLA File : 03AA04047379 AM22	Lic.No/Date: 0311005449 18/07/2021	
162	Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORM APPLY 00141616 AM22, the Committee decided to ratify the license as under:-		
Export item		Quantity	Import item
Polyamide resins conatining 77.5 percentage of Dimer Acid		1Kg	Dimer Acid
			Ethylene Diamine
			Hexamethylene Diamine
			0.775Kg
			0.090Kg
			0.110Kg

A. L. P. Kumar

डिप्टी. सचिव/डी.पी.आर. कमरा
उप महासंचालक विदेश व्यापार/डी.पी.आर.
विदेश व्यापार महासंचालक/डी.पी.आर.
न्यायिक एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

RA may take consequential action as per Policy / Procedures.

163	Case No.:163/NC/7/MEET/Aug/202122/8	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00141842 AM22	RLA File : 03AA04049795 AM22	Lic.No/Date: 0311005470 19/07/2021	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

164	Case No.:164/NC/7/MEET/Aug/202122/8	Party Name: RAPID ENGINEERING CO PVT LTD	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Approved
	HQRNORM APPLY 00141822 AM22	RLA File : 05AA04055158 AM22	Lic.No/Date: 0511003707 19/07/2021	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORM APPLY 00141822 AM22, the Committee decided to ratify the license as under:-				
164	Export item	Quantity	Import item	Quantity
	PLASTIC MASTERBATCH (LDPE) having Net. Con. Of LDPE 373786.4KG AND Titanium di oxide 126213.59 KG(PLASTIC MASTERBATCH (LDPE) having Net. Con. Of LDPE 373786.4 KG AND Titanium di oxide 126213.59 KG)	500000Kg	Low Density Polyethylene LDPE	385000Kg
			Titanium Dioxide	130000Kg
RA may take consequential action as per Policy / Procedures.				

165	Case No.:165/NC/7/MEET/Aug/202122/8	Party Name: SAHARA LABELS PRIVATE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00144899 AM22	RLA File : 07AA04015083 AM22	Lic.No/Date: 0711001532 22/07/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Generic name of each import item with catalogue. 2. Specific name of export with technical details. 3. Complete manufacturing process with stage wise wastage.				

A. L. J. Kumar

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Ministry of Commerce & Industry
Udyog Bhawan, New Delhi

166	Case No.:166/NC/7/MEET/Aug/202122/8	Party Name: BILCARE LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00145632 AM22	RLA File : 31AA04021821 AM22	Lic.No/Date: 3111000472 23/07/2021	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

167	Case No.:167/NC/7/MEET/Aug/202122/8	Party Name: GUJARAT FLUOROCHEMICALS LIMITED	Meet No./ Date NC /7/MEET/Aug/202122/8 31.08.2021	Deferred
	HQRNORM APPLY 00147232 AM22	RLA File : 34AA04005749 AM22	Lic.No/Date: 3411000897 26/07/2021	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination by DPIIT.				

D. P. Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGN
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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